Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT 52/04]

- (iii) (a) Thirty-sixth Annual Report and Accounts of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT 50/04]

- (iv) (a) Thirty-seventh Annual Report and Accounts of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 51/04]

Report (2003) of the Interceptions under sub-section (3) of section 48 of the Prevention of Terrorism Act, 2002 and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRI PRAKASH JAISWAL): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers.

- (a) Annual Report of the Interceptions for the year 2003, under subsection (3) of section 48 of the Prevention of Terrorism Act, 2002.
- (b) Statement giving reasons for the delay in laying the papers men tioned at (a) above.

[Placed in Library. See No. LT 41/04]

Second Progress Report June, 2004 on the action taken pursuant to the recommendations of the Joint Parliamentary Committee on Stock Market Scam and Matters relating thereto.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I lay on the Table a copy (in English and Hindi) of the Second Progress Report on the -action taken pursuant to the